

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 219 OF 2018 & IA NO. 1083 OF 2018**  
**APPEAL NO. 165 OF 2018 & IA NO. 790 OF 2018**  
**APPEAL NO. 166 OF 2018 & IA NO. 794 OF 2018**

**Dated: 11<sup>th</sup> September, 2019**

**In the matter of:**

**APPEAL NO. 219 OF 2018 & IA NO. 1083 OF 2018**

Sunmark Energy Project Ltd. .... Appellant(s)  
Versus  
Bihar Electricity Regulatory Commission &Ors. .... Respondent(s)

**APPEAL NO. 165 OF 2018 & IA NO. 790 OF 2018**

M/s Response Renewable Energy Ltd. .... Appellant(s)  
Versus  
Bihar Electricity Regulatory Commission &Ors. .... Respondent(s)

**APPEAL NO. 166 OF 2018 & IA NO. 794 OF 2018**

M/s Glatt Solutions Pvt. Ltd. .... Appellant(s)  
Versus  
Bihar Electricity Regulatory Commission &Ors. .... Respondent(s)

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **24.10.2019.**

**Court Master/PS**

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